

(ख) इन सैनिक छावनियों के लिये जल प्रदाय की व्यवस्था करने के लिये किनना नियतन करने का विचार है ; और

(ग) किन्ने एकड़ भूमि का किसी भी प्रयोजन के लिये उपयोग नहीं किया जा रहा है ?

रक्षा मंत्रालय से राज्य सत्री (श्री शिवराज बी० पाटिल) : (क) कसीली, जुतोथ और सवाधू छावनियाँ बड़ी मात्रा में पानी मिलटरी इंजीनियर सेवा से माल लेती हैं और लोगों में उनका वितरण अपनी ही व्यवस्था के अनुसार करती हैं। नहान में, जो मिलेटरी स्टेशन है, पानी की सप्लाई सीधी मिलेटरी सेवा इंजीनियर अधिकारियों द्वारा की जाती है।

(ख) पानी की सप्लाई में सुधार के लिए वर्ष 1980-81 में छावनी बोर्ड, कसीली और जुतोथ को क्रमशः 34,450 रुपए और 50,000 रुपए के विशेष अनुदान दिए गए। चालू वित्त वर्ष में धन की मंजूरी के लिए इन छावनियों में से किसी से भी कोई प्रस्ताव प्राप्त नहीं हुआ है, फिर भी इन स्टेशनों पर पानी की सप्लाई बढ़ाने के लिए कुछ योजनाओं की उपादेयता की मिलेटरी इंजीनियरी सेवा जांच कर रहा है। जब कभी बोर्डों से प्रस्ताव प्राप्त होंगे उस समय उनकी गुणावगुण के आधार पर जांच की जाएगी।

(ग) इन स्टेशनों में से किसी में भी कोई भूमि ऐसी नहीं है जो बिना उपयोग के पड़ी हो। फिर भी सैनिक सम्पदा अधिकारी ने ऐसी कुछ भूमि अस्थाई कृषि पट्टे पर दे दी है जिसे सेना के भावी प्रयोग के लिए सुरक्षित रखा गया है परन्तु जिसकी अभी कोई आवश्यकता नहीं है।

M/s Sehgal Guest House, New Delhi

3275. SHRI R. L. P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that M/s Sehgal Guest House at B-226, Greater Kailash-I, New Delhi is being run in the residential area;

(b) whether Government are also aware that this Guest House is always crowded with Afghan nationals who are indulging in anti national activities with the help of owner of the Guest House;

(c) whether it is also a fact that the law and order situation is very sensitive in the locality because of the existence of this Guest House and the people, especially ladies, do not feel safe in the locality in the night and

(d) if so, the steps which Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The Guest House has 10 rooms, out of which 8 are occupied by Afghan Nationals with their families. No anti-national activities on their part have come to notice

(c) No complaint has been received from any quarter about law and order in the locality due to the existence of this Guest House.

(d) Does not arise.

Deployment of army to maintain law and order

3276. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that during the months of January and February 1981 the army was called by the various States when the situation became uncontrollable due to the riots;

(b) if so, how many times the army was called;

(c) whether many army personnel were also killed in maintaining the peace; and

(d) if so, in how many States the army was used?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (d) Other than Assam where Army was aiding the Civil Authority from some time earlier, there were calls for assistance to Civil Authority only from Madhya Pradesh and Gujarat during January-February, 1981.

(b) While no Army assistance was given to Madhya Pradesh, Army was requisitioned once for flag marches, twice for disturbing unlawful assemblies and twice for enforcing prohibitory orders in February 1981 in Gujarat.

(c) No Army personnel was killed/injured while engaged for law and order duties in Gujarat or Assam. No civilian was either killed or injured due to Army action during these disturbances.

Harnessing renewable sources of energy in agriculture

8277. **SHRI HARINATHA MISRA:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that in view of the crisis in the energy field, in terms of both cost and availability, it is imperative to harness renewable sources and utilise efficiently non-renewable sources of energy in agriculture;

(b) whether it is also a fact that our farm scientists have developed energy saving techniques; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) In view of the country's large energy requirements and low per capita availability of energy, a

major effort is being made to increase conventional energy supply. However, taking note of the decentralised nature of energy requirements owing to the predominant rural character of the country and the large percentage and magnitude of non-commercial energy consumption, Government has accorded high priority for harnessing renewable energy sources for a wide range of applications, including agriculture.

(b) and (c) Under the sponsorship of the Indian Council of Agricultural Research, a co-ordinated research programme on utilisation of solar energy, bio-gas and wind energy is being undertaken, with a view to substitute progressively conventional sources of energy in agriculture. The following five institutions are participating in the integrated programme:

Central Arid Zone Research Institute, Jodhpur;

Central Rice Research Institute, Cuttack;

Punjab Agricultural University, Ludhiana;

Tamil Nadu Agricultural University, Coimbatore; and

University of Udaipur, Udaipur.

The programme includes research, development and extension work. Various designs of solar dryers, stills and cookers have been evolved; work on bio-gas plants involves optimisation of the KVIC and IARI designs, improved gas holder and burners, use of bio-gas for running engines, development of a bio-cell, and use of other feed materials such as pig dung and water hyacinth; sail wing and vertical shaft wind mills have also been developed for water pumping applications. Several prototypes of these devices and systems have been installed at different places.

A new co-ordinated project on renewable energy sources for agricultural applications will be taken up during the Sixth Five Year Plan.